

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

22/07/2019

O.A./260/986/2013

CHARURBHUA MEHER
-V/S-
D/O POST

ITEM NO:41

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv.: Mr. A.K. Mohapatra

Notes of The Registry	Order of The Tribunal				
	<p>None for the applicant. It was earlier intimated that the applicant died in the meantime. The death certificate and the required documents have been furnished. No substitution petition has been filed on behalf of the applicant in spite of adjournment. Today none for the applicant and no substitution petition has been filed. Accordingly, the O.A. is dismissed for default.</p> <p>Mr. A.K. Mohapatra, Ld. Counsel for the respondents is present and heard.</p> <table border="1"><tr><td>(SWARUP KUMAR MISHRA) MEMBER (J)</td><td>(GOKUL CHANDRA PATI) MEMBER (A)</td></tr><tr><td>kb</td><td></td></tr></table>	(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)	kb	
(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)				
kb					